From: Ejaz Inamdar <ejaz@iccnetwork.net>

To: traicable@yahoo.co.in; TRAI Keserwani GS Dy Dir <gauriskesari@gmail.com>

Sent: Tuesday, 3 September 2013 4:38 PM **Subject:** consultation paper no.8/2013

To, Mr. Wasi Ahmed, Advisor (B&CS) Telecom Regulatory Authority of India New Delhi

We thank TRAI on the above referred consultation paper.

We fully concur with the views of TRAI on the dominantly arrogant role of Aggregators in the Cable industry.

Monopoly of Aggregators in bundling broadcasting channels and thrusting them on cable MSO and independent operators by arm twisting methods to agree to aggregator.

Non practical RIOs and non consumer friendly tariffs has made business impossible. SMS billing and consumer selection of packages and a-la-carte channels is still not allowed by them. This has defeated the government's intention in implementing DAS. Even today the aggregators refuse to accept the spirit of DAS and have an analogue mindset.

In the larger interest of the consumer and the industry we look forward to TRAI and MIB to provide a quick solution.

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Thanks & Regards

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